

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3630
ANSWERED ON:03.09.2012
MARTYRS OF KARGIL WAR
Shanavas Shri M. I.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken any action regarding declaration of the killings of a few soldiers including a captain rank officer of Army, captured and killed by Pakistani forces during Kargil War as a war crime through the United Nations Human Rights Council;
- (b) if so, the details thereof;
- (c) whether his Ministry has sought intervention of the Ministry of External Affairs in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The attention of the international community was drawn to these brutal acts of Pakistan including through Ministry of External Affairs' statement to the UN General Assembly in New York on 22nd September, 1999 and in Ministry of External Affairs' statement under Agenda Item 11 during the 56th session of the Commission on Human Rights on 6th April, 2000. This Ministry has also taken up the matter with the Ministry of External Affairs (MEA) and has asked MEA about the steps taken by them in this matter.